

Annexure 3

Name of Corporate Debtor: OZONE
PROJECTS
PRIVATE
LIMITED

Date of Commencement of CIRP: 16-07-2026

List of Creditors as on: 28-09-2026

List of secured Financial
creditors (other than financial
creditors belonging to any
class of creditors)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claims Received		Details of Claim Admitted						Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% voting share in CoC					
1	J. C. Flowers Asset Reconstruction Private Limited	7-29-2026	49,95,75,59,527	27,58,76,40,456	Secured Financial Creditor	17,50,92,16,731.72	-	No	74.72	0.00	0.00	0.00	22,36,99,19,071	Provisionally Admitted
2	IDBI Trusteeship Services Limited	7-30-2026	5,47,44,31,340	5,47,39,38,251	In the nature of debenture trustee	5,47,44,31,340	Personal Guarantee securing the entire debt facility executed by Mr. S. Vasudevan. Corporate Guarantee executed by M/s. Tuscan Consultants & Developers Pvt Ltd (under CIRP)	No	14.83	0.00	0.00	0.00	4,93,089	Provisionally Admitted
3	Central Bank of India	7-30-2026	14,28,93,796	0	Secured Financial Creditor	-	-	No	0	0.00	0.00	0.00	14,28,93,796	Under Verification
4	Positive Housings Private Limited	7-30-2026	1,01,95,69,000	0	Secured Financial Creditor - Related	-	-	YES	NA	0.00	0.00	0.00	1,01,95,69,000	Under Verification
	Total Claims		56,59,44,53,663	33,06,15,78,707					89.55	0		0	23,53,28,74,956	